

National Company Law Tribunal

Allahabad Bench

CP NO. 128/ALD/2018  
CA No.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2018

NAME OF THE COMPANY: Anjana Kumar Saigal vs. Jai Prakash Associates Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 73(4)

| <u>Sl. NO.</u> | <u>Name</u>  | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|--------------|--------------------|-----------------------|------------------|
| <u>1.</u>      | R.P. Agarwal | Adv.               | Resp                  | R.P. Agarwal     |
| <u>2.</u>      | Monica Nanda | PCS                | Applicant             | Monica Nanda     |

C.P. No. 128/ALD/2018

Ms Monica Nanda, PCS for the petitioner and Sh. R.P. Agarwal, the advocate for the Respondent, is present in the court.

Ld. PCS made a request that time may be given for filing a rejoinder. Prayer is allowed. Rejoinder, if any, may be filed within two weeks from today, with a copy in advance to the opposite party.

List the matter on 10<sup>th</sup> May, 2018.

— Sd —

Saroj Rajware  
Member (Technical)

Date : 10.04.2018

— Sd —

V.P.SINGH  
Member (Judicial)